

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 316**  
**(IB)-575(ND)/2017**  
**New IA-2104/2024**

**IN THE MATTER OF:**

**Small Industrial Development Bank of India ... Applicant/Petitioner**

**Versus**

**Delicious Coco Water Private Limited ... Respondent**

**Under Section: 7 of IBC, 2016 (Liq.)**

**Order delivered on 08.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Liquidator :** Adv Rishi Singhal for liquidator Yogender Pal  
Singhal, Liquidator of Global Infonet

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-2104/2024:** The IA is preferred for taking 19<sup>th</sup> Progress Report on record.  
For the reasons stated therein, **the IA stands allowed** and the 19<sup>th</sup> Progress  
Report is taken on record, subject to just all exceptions.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**